

comprise folk music, Competent persons are available On the staff to handle this work.

State cadre in Sikkim for All India Services

606. SHRI LEONARD SOLOMAN
SARING; SHRI S.
W. DHABE:

Will the PRIME MINISTER be -pleased to state:

- (a) whether it is a ^{fact} that the State cadre in Sikkim (b) and (c) There was six short-term vacancies in the Grade of Assistant Director. As these were short-term vacancies, it was decided after consultation with U.P.S.C. that 50 per cent may be filled by promotion and 50 per cent by deputation from other offices. As the case of the third pro-motee is still under consideration, so far five posts have been filled two by X promotion and three by deputation.

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) and (b) The All India Services Cadres for Sikkim are being constituted in consultation with the Government of Sikkim. The notifications constituting the Cadres in Sikkim for All India Services are likely to issue shortly.

Posts lying vacant in the Computer Centre, Ministry of Planning

607. SHRI N. H. KUMBHARE: Will the Minister of PLANNING be pleased to state:

- (a) whether it is a fact that a number of posts in various cadres of class I are lying vacant for a long time in the Computer Centre, Department of Statistics in the Ministry of Planning;
- (b) whether it is also a fact that employees taken on deputation from other offices have been appointed to some of these vacant class I posts in preference to class II employees of the Centre who are eligible as per the recruitment rules of the Centre for promotion to these class I posts; and

(c) if so, what are the reasons for not promoting eligible officers from Computer Centre itself?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) Out of a total sanctioned strength of 35 Group 'A' (former Class I) posts, 7 are vacant for a period of 2 years or more. These have not been filled so far on grounds of economy, pending review of the actual staff requirements of the Computer Centre.

Hindustan Milk Food

608. SHRI KAMESHWAR SINGH: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to the answer to Starred Question 385 given in the Rajya Sabha on 25th March, 1976 and state:

- (a) whether the condition to change over from 'Horlicks' to an Indian brand name for the product by M/s. Hindustan Milk Food Manufacturers was imposed by the Foreign Investment Board and whether it was waived after consultation with the Board;
- (b) if so, what are the reasons therefor;
- (c) whether it is a fact that the Gujarat Co-operative Milk Marketing Federation sent a communication to him in November, 1975 to the effect that the removal of the said condition had adversely affected their indigenous co-operative venture in the malted milk food field; and
- (d) whether Government propose to examine the whole issue afresh for

constituted; and